

(e) the steps taken by Government to provide life-saving machines expeditiously to CGHS beneficiaries at dispensary level?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) 432 requests for providing Continuous Positive Airways Pressure (CPAP) machines to CGHS beneficiaries were processed during the last three years.

(b) and (c) Although no specific time limit has been prescribed, requests are processed on priority in view of the urgency of this life saving machine.

(d) No such case of death has come to notice. The cases, wherein CPAP machines are procured directly on the recommendation of treating specialists, are submitted before the Screening Committee for recommendations for granting *ex-post facto* sanction and reimbursement.

(e) CPAP machines are non-drug items and therefore not provided through CGHS Wellness Centres. They have to be procured by beneficiaries after the approval of competent authority and reimbursement can be allowed as per the CGHS guidelines.

#### **Anomalies in allocations and expenditure under NRHM**

3791. SHRI G.N. RATANPURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of allocations and expenditures under NRHM during the last three years, State-wise and year-wise;

(b) the details of allocations and expenditures during the current financial year under NRHM, State-wise; and

(c) the reasons for anomalies in allocations and expenditures, if any?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Details showing allocation and expenditure/ utilization under National Rural Health Mission (NRHM) during the last three years is given in Statement-I (*See* below).

(b) Details showing the allocation during the current financial year 2013-14 under NRHM is given in Statement-II (*See* below). Expenditure figures are not yet due.

(c) Allocations and expenditure are generally on expected lines and as such no anomaly is noticed.

Statement-I

Details showing State-wise Allocation and Expenditure under NRHM for FYs. 2010-11 to 2012-13

(Rs. in crore)

Sl. No.	States	2010-11		2011-12		2012-13	
		Allocation (BE)	Utilisation/ Expenditure	Allocation (BE)	Utilisation/ Expenditure	Allocation (BE)	Utilisation/ Expenditure
1	2	3	4	5	6	7	8
1	Andaman and Nicobar Islands	20.28	17.66	22.64	21.30	22.60	9.47
2	Andhra Pradesh	816.11	693.92	931.80	709.05	1088.44	851.20
3	Arunachal Pradesh	66.67	78.64	56.02	90.70	74.01	40.28
4	Assam	894.01	1093.37	851.35	1035.14	1054.14	517.14
5	Bihar	977.40	1454.98	1122.10	1147.74	1421.32	872.52
6	Chandigarh	11.20	9.25	11.72	10.75	14.59	5.98
7	Chhattisgarh	345.76	308.60	392.54	482.58	473.71	345.59
8	Dadra and Nagar Haveli	4.77	5.76	5.92	6.49	7.54	3.55
9	Daman and Diu	3.92	3.96	4.98	5.21	5.97	3.26

10	Delhi	136.74	90.13	145.27	92.27	169.95	72.94
11	Goa	16.68	18.37	20.47	27.49	23.96	18.95
12	Gujarat	528.69	722.26	600.61	766.41	715.69	470.94
13	Haryana	203.94	287.78	233.52	289.21	289.15	253.68
14	Himachal Pradesh	110.68	164.74	123.89	149.75	141.97	125.75
15	Jammu and Kashmir	153.87	210.76	175.54	249.39	209.75	204.13
16	Jharkhand	398.78	381.09	458.88	419.41	555.83	290.22
17	Karnataka	551.80	700.62	612.69	767.55	721.48	550.88
18	Kerala	308.59	385.95	345.37	428.16	379.23	310.52
19	Lakshadweep	2.28	3.44	3.99	4.10	3.52	2.36
20	Madhya Pradesh	766.66	996.80	870.83	968.86	1032.41	763.38
21	Maharashtra	981.28	1271.63	1078.51	1483.17	1270.27	955.77
22	Manipur	98.67	68.21	88.49	65.88	114.66	42.09
23	Meghalaya	88.95	91.99	94.25	107.72	125.45	79.85
24	Mizoram	62.15	77.33	63.46	76.92	75.84	57.78
25	Nagaland	82.47	81.84	83.31	111.81	95.78	62.31

1	2	3	4	5	6	7	8
26	Odisha	494.09	664.37	568.53	727.75	653.52	451.14
27	Puducherry	13.94	17.36	15.17	•20.59	15.89	15.23
28	Punjab	246.77	339.34	276.56	382.71	318.91	251.92
29	Rajasthan	743.41	1172.06	824.17	1051.53	980.98	791.56
30	Sikkim	35.54	33.45	34.01	31.95	54.12	22.11
31	Tamil Nadu	659.92	825.22	765.42	917.15	867.98	648.62
32	Tripura	116.91	105.43	117.46	109.15	133.44	88.69
33	Uttar Pradesh	2079.73	2693.30	2224.00	2011.11	2685.50	1432.96
34	Uttarakhand	129.18	206.31	169.95	212.90	206.67	187.66
35	West Bengal	771.41	836.69	870.31	901.71	1026.41	687.19
TOTAL		12923.25	16112.63	14263.72	15883.63	17030.69	11487.59

Note: Expenditure for the F.Y 2012-13 (upto 31.12.2012) are provisional.

The above Releases relate to Central Govt. Grants & do not include State share contribution.

State-wise allocation is provided at Budgetary Estimate (BE) Stage.

**Statement-II**

*Detailed State-wise allocation of grants during 2013-14  
under National Rural Health Mission*

(Rs. in lakhs)

Sl. No.	Name of State/UT	NRHM
1	2	3
1	Andhra Pradesh	105392.56
2	Bihar	139662.58
3	Chhattisgarh	46014.10
4	Goa	2213.09
5	Gujarat	73793.19
6	Haryana	27005.82
7	Himachal Pradesh	14258.08
8	Jammu and Kashmir	21238.67
9	Jharkhand	53987.82
10	Karnataka	72582.91
11	Kerala	38153.17
12	Madhya Pradesh	102746.11
13	Maharashtra	129313.34
14	Odisha	62998.35
15	Punjab	31666.02
16	Rajasthan	99824.61
17	Tamil Nadu	88393.51
18	Uttar Pradesh	276343.09

1	2	3
19	Uttarakhand	19618.98
20	West Bengal	104416.05
TOTAL - Other States		1509622.06
1	Arunachal Pradesh	8221.83
2	Assam	114556.17
3	Manipur	11913.24
4	Meghalaya	13030.85
5	Mizoram	8123.37
6	Nagaland	10751.27
7	Sikkim	3931.14
8	Tripura	15582.53
TOTAL - NE Region		186110.40
TOTAL - All States		1695732.46
UTs with Legislature		
1.	Delhi	16434.71
2.	Pondicherry	1751.76
TOTAL - UTs with leg.		18186.46
UTs without Legislature		
1	Andaman and Nicobar Islands	2270.44
2	Chandigarh	1384.34
3	Dadra and Nagar Haveli	650.10
4	Daman and Diu	562.97
5	Lakshadweep	289.89
TOTAL - UTs without leg.		5157.74
TOTAL - UTs		23344.21
1	NGOs/Institutes	1754.04

1	2	3
2	TB Cell at HQ	2300.00
3	Allocation for OPV	39423.00
4	Central Surveliance Unit (IDSP) NVBDCP (HQ)	1300.00
	SUB TOTAL	44777.04
	GRAND TOTAL	1763853.71

*Note* : The allocation excludes components to under Blindness.

#### **Treatment standard at hospitals for CGHS beneficiaries**

3792. SHRIMATI AMBIKA SONI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the re-imburement of costs of treatment and medicines to private hospitals for CGHS covered patients adequately covers good quality care; and

(b) whether there have been any representations by smaller hospitals against slashing of rates of material used in treatment and consequently patients being refused treatment because of this?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) There are representations for reconsideration of rates for Angioplasty, which were revised *w.e.f.* 7.2.2013. However, three empanelled hospitals in Delhi filed Writ Petitions in High Court of Delhi against the revision of the rates for Angioplasty and the matter is *sub-judice*.

#### **New guidelines issued by FSSAI**

3793. SHRI KIRANMAY NANDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Food Safety and Standards Authority of India (FSSAI) has recently issued new guidelines to all the food manufacturing companies of India, relating to sale of new or enlisting proprietary food products;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government has consulted the food industry before issuing such guidelines; and